

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **M/s Baid Narrow Fab Private Limited (In Liquidation)**

1.	Name of Corporate Debtor	Baid Narrow Fab Private Limited
2.	Date of Incorporation of Corporate Debtor	28-10-1996
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Registrar Of Companies, Ahmedabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U17110GJ1996PTC031008
5.	Address of The Registered Office And Principal Office (If any) of Corporate Debtor	2/4569 Sagrapura Main Road, Dipika Apts, Ground Floor, Surat Gujarat 395002
6.	Date of Closure of Insolvency Resolution Process	14-12-2020
7.	Liquidation Commencement Date of Corporate Debtor	08-01-2021 (Order received on 12-01-2021)
8.	Name and Registration Number of The Insolvency Professional	Sunil Kumar Agarwal Reg. No. IBBI/IPA-001/IP-P01390/2018-2019/12178
9.	Address and email of the liquidator, as registered with the Board	Address: Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad, Gujarat-382424 Email ID: ANIL91111@hotmail.com
10.	Address and email of the liquidator to be used for correspondence with the Liquidator	Address: Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad, Gujarat-382424 Email ID: ANIL91111@hotmail.com, liquidbaid@gmail.com
11.	Last Date For Submission Of Claims	12-02-2021

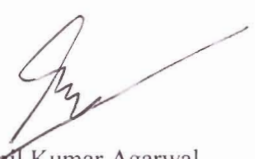
Notice is hereby given that the Hon'ble National Company Law Tribunal (Ahmedabad Bench) has ordered the commencement of liquidation of the M/s Baid Narrow Fab Private Limited on 08-January-2021.

The stakeholders of M/s Baid Narrow Fab Private Limited (In Liquidation) are hereby called upon to submit a proof of their claims, on or before 12-02-2021, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 13-01-2021
Place: Ahmedabad


Sunil Kumar Agarwal
Liquidator for Baid Narrow Fab Private Limited
Reg. No. IBBI/IPA-001/IP-P01390/2018-2019/12178

